

Monday, 9th August, 1943

COUNCIL OF STATE DEBATES

(OFFICIAL REPORT)

VOLUME II, 1943

(2nd to 31st August, 1943)

FOURTEENTH SESSION

OF THE

FOURTH COUNCIL OF STATE, 1943



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CONTENTS

PAGE(S)-	PAGE(S)
Monday, 2nd August, 1943—	Thursday, 12th August, 1943—
Address by His Excellency the Viceroy to the Members of the Central Legislature	Member Sworn
Members Sworn	Questions and Answers
Questions and Answers	Telegram from Viscount Wavell thanking the Members of the Council of State for their congratulations
Statements, etc., laid on the table	Motion re Food situation— <i>To be con'd.</i>
Message from His Excellency the Governor General	Friday, 13th August, 1943—
Committee on Petitions	Motion re Food situation— <i>cont'd.</i>
Governor General's Assent to Bills	Statement of Business
Bills passed by the Legislative Assembly laid on the table	Saturday, 14th August, 1943—
Congratulations to recipients of Honours	Bill passed by the Legislative Assembly laid on the table
Death of Rao Bahadur K. Govindachari and Mr. B. G. Holdsworth	Statement of Business
Tuesday, 3rd August, 1943—	Notice of Motion for Adjournment re Export of rice from Calcutta to South Africa
Member Sworn	Friday, 20th August, 1943—
Questions and Answers	Question and Answer
Indian Succession (Amendment) Bill—Introduced	Short Notice Question and Answer
Resolution re Pay and status of Indian commissioned officers serving abroad—Negatived	Information promised in reply to questions laid on the table
Resolution re Reconstitution of the Hindu Law Committee—Moved	War Injuries (Compensation Insurance) Bill—Considered and passed
Wednesday, 4th August, 1943—	Statement of Business
Questions and Answers	Wednesday, 25th August, 1943—
Information promised in reply to questions laid on the table	Member Sworn
Bill passed by the Legislative Assembly laid on the table	Bill passed by the Legislative Assembly laid on the table
Motion re pegging legislation in South Africa	Delhi University (Amendment) Bill— <i>To be con'd.</i>
Thursday, 5th August, 1943—	Friday, 27th August, 1943—
Questions and Answers	Member Sworn
Resolution re Reconstitution of the Hindu Law Committee—Adopted	Death of the Honourable Sirdar Nihal Singh
Standing Committee on Emigration	Notice of Motion for Adjournment re Gold sales
Resolution re Appointment of an Agent to the Government of India in British Guiana and Trinidad—Adopted	Delhi University (Amendment) Bill—Motion to consider— <i>To be con'd.</i>
Friday, 6th August, 1943—	Saturday, 28th August, 1943—
Questions and Answers	Members Sworn
Statements, etc., laid on the table	Short Notice Question and Answer
Standing Committee on Emigration	Delhi University (Amendment) Bill—Motion to consider, adopted— <i>To be con'd.</i>
Indian Boilers (Amendment) Bill—Considered and passed	Monday, 30th August, 1943—
Mines Maternity Benefit (Amendment) Bill—Considered and passed	Questions and Answers
Motor Vehicles (Drivers) Amendment Bill—Considered and passed	Delhi University (Amendment) Bill—Consideration of Clauses— <i>To be con'd.</i>
Agricultural Produce (Grading and Marking) Amendment Bill—Considered and passed	Tuesday, 31st August, 1943—
Indian Army and Indian Air Force (Amendment) Bill—Considered and passed	Member Sworn
Resolution re Meat requirements of Government—withdrawn	Questions and Answers
Monday, 9th August, 1943—	Notice of Motion for Adjournment re Prevention of the publication of Dr. Shyama Prasad Mukherjee's statement on the food situation in Bengal
Motion re War situation (secret session)	Delhi University (Amendment) Bill—Consideration of Clauses— <i>concd.</i> —Motion to pass—Adopted
Tuesday, 10th August, 1943—	Motion for Adjournment re Prevention of the publication of Dr. Shyama Prasad Mukherjee's statement on the food situation in Bengal
Questions and Answers	
Reciprocity (Amendment) Bill—Considered and passed	

COUNCIL OF STATE

Monday, 9th August, 1943.

The Council met in the Council Chamber of the Council House at Eleven of the Clock, the Honourable the President in the Chair.

THE HONOURABLE THE PRESIDENT : Honourable Members, we will proceed with the work of the secret session. The Secretary will please see that the Public Galleries as well as the Press Galleries are cleared except for the members of the Legislative Assembly and I have also directed the suspension of the Standing Order 72 which provides for the preparation and publication of the proceedings of this Council. As many Honourable Members have expressed their desire to participate in the debate this morning, I have to mention that I have definitely fixed 15 minutes for each member who desires to address the House and I trust the Honourable Members will rigidly observe my suggestion.

MOTION *RE* WAR SITUATION.

The sitting was in secret session and the Council discussed the following Motion moved by His Excellency the Commander-in-Chief :—

“ That the war situation be taken into consideration.”

The Council then adjourned till Eleven of the Clock on Tuesday; the 10th August, 1943.